

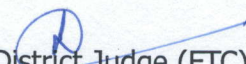
**ORDER**

**07-09-2022**

Both parties are represented.

Today, the TS(M) 44/19 has been disposed of. A decree of divorce has been granted in favour of the petitioners. As such, the proceeding in this case is also closed.

With this order, this Misc case is disposed of.

  
Addl. District Judge (FTC),  
Sonitpur, Tezpur